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Title: Election of Two members from Lok Sabha to Tobacco Board.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): I beg to move the following:

"That in pursuance of clause (b) of sub-section (4) of section 4 of the Tobacco Board Act, 1975 read with rule 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as Members of the Tobacco Board, subject to other provisions of the said Act and the rules made thereunder."

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**12.05 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

**14.0 ¼ hrs**

*At this stage, Shri M. Venugopala Reddy and some other hon. Members came and stood on the floor near the Table.*

### **ELECTION TO COMMITTEE - Contd**

#### **Tobacco Board**

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of clause (b) of sub-section (4) of section 4 of the Tobacco Board Act, 1975 read with rule 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as Members of the Tobacco Board, subject to other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

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श्री कीर्ति आज़ाद (दरभंगा): उपाध्यक्ष जी, हम एक बात कहना चाहते हैं...(व्यवधान)

उपाध्यक्ष महोदय: आप एक मिनट रुक जाएं।